

(a) whether Government is considering to formulate any special law in regard to agricultural labour;

(b) if so, the details of the nature of this law; and

(c) by when it would be moved on the floor of the Parliament?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) to (c) No such proposal is under consideration of the Government. However, with a view to providing social security to unorganized workers, including agriculture labour, the Unorganized Workers' Social Security Act, 2008 has been enacted.

Employment to those registered with Employment Exchanges

271. SHRI S. THANGAVELU: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether India's work force is set to raise by more than 11 crore in this decade and the employment exchanges have failed to provide jobs to even one tenth of the people registered with them;

(b) whether it is a fact that from 2004 onwards an average about 58 lakh job seekers approached Employment Exchanges across the country for job while only 1.8 lakh of them were provided employment; and

(c) if so, the details thereof and the alternative steps proposed by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) Yes, Sir. Eleventh Five Year Plan aims at creating additional employment opportunities of 11.6 crores over a longer period, 2006-07 to 2016-17, encompassing both the Eleventh and Twelfth Plans. Employment Exchanges sponsor candidates against the vacancies notified by the employers. Less than 1% of jobseekers registered with employment exchanges have been provided employment through their network during the year 2009.

(b) and (c) Number of jobseekers registered with employment exchanges and placement effected through them in the country during 2004-09 are given below:

(in lakh)

Year	Registered Job Seekers	Placement effected
2004	53.73	1.33
2005	54.37	1.73
2006	72.90	1.77
2007	54.34	2.64
2008	53.16	3.05
2009	56.94	2.62
Annual Average	57.57	2.19

Upgradation and modernization of Employment Exchanges has been taken up as one of the Mission Mode Projects under National e-Governance Plan of Government of India. Under the project, a national web portal will be developed which will help youth get placed and enable industry to procure required skills on real time basis.

Comprehensive Skill Development Programme

272. SHRI R.C. SINGH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) to what extent the Comprehensive Skill Development Programme is helping the skilled or technical persons in getting livelihood;

(b) whether it is a fact that the Ministry has targetted to help 500 million skilled persons by 2022; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) Skills and knowledge are the driving forces of economic growth and social development for any country. The comprehensive Skill Development Programmes is addressing the needs of huge population by providing skills in order to make them employable and help them secure decent work. It also promotes life-long learning maintaining quality and relevance according to the changing requirement of economy.